

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF JUPITER ENTERPRISES LIMITED

(Regd. Office : 23A, N.S. Road, 8th Floor, Room No. 6A, Kolkata – 700 001)

This Announcement ("**Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated 21.10.2011 (the "**Public Announcement**") issued by VC Corporate Advisors Private Limited as the Manager to the Offer on behalf of M/s. IndiaNivesh Limited & M/s. Artha Sri Investment Consultant Private Limited (hereinafter collectively referred to as the "**Acquirers**") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("**Regulations**") to the shareholders of Jupiter Enterprises Limited (the "**Target Company**"). The shareholders of the Target Company are requested to note the following with respect to the Public Announcement:

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under:

Activities	Original Date	Original Day	Revised Date	Revised Day
Date of publication of Public Announcement	21.10.2011	Friday	21.10.2011	Friday
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	28.10.2011	Friday	28.10.2011	Friday
Last Date for a Competitive Bid, if any	11.11.2011	Friday	11.11.2011	Friday
Date by which the Letter Of Offer will be Dispatched to the shareholders	30.11.2011	Wednesday	13.04.2012	Friday
Date of Opening of the Offer	07.12.2011	Wednesday	20.04.2012	Friday
Last date for revising the Offer Price / Number of Shares	15.12.2011	Thursday	27.04.2012	Friday
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	21.12.2011	Wednesday	04.05.2012	Friday
Date of Closing of the Offer	26.12.2011	Monday	09.05.2012	Wednesday
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and / or the share certificate for the rejected shares will be dispatched.	10.01.2012	Tuesday	24.05.2012	Thursday

This Corrigendum to the Public Announcement would also be available on SEBI's website at <http://www.sebi.gov.in>. Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement. The Acquirers represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the Regulations.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:



Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

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Place : Kolkata

Date: 11.04.2012